

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-04-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018  
IN  
PETITION NUMBER : CP/53/2017  
NAME OF THE PETITIONER : Medici Holdings Ltd  
NAME OF THE RESPONDENTS : Photon Infotech Pvt Ltd  
UNDER SECTION : 32 & 34 of NCLT Rules, 2016

**ORDER**

Counsel for the Applicant is led by Learned Senior Counsel Mr. R. Murari.

Counsel for R1 to R5 is led by Learned Senior Counsel Mr. PH. Arvindh  
Pandian.

Learned Counsel Mr. K. Moorthy for R6 to R8 is present.

List the matter on **17.06.2021** for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)